GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3066 ANSWERED ON:15.03.2013 PROCUREMENT OF ETHANOL Alagiri Shri S. ;Tudu Shri Laxman

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of requirements, contracts entered into and procurement actually made of ethanol by the Oil Marketing Companies (OMCs) for ethanol blending of Petrol during each of the last three years;
- (b) the reasons for shortfall; if any; and
- (c) the steps taken/being taken therefor?

Answer

MINISTER OF STATE in the MINISTRY of PETROLEUM & NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI)

(a) The requisite details, are as under:

(In crore litres)

Period Quantity of ethanol Quantity of ethanol Quantity of ethanol

require-ment by OMCs $\,$ finalised by OMCs received by OMCs $\,$ for procure-ment $\,$

Nov'2009- 68.90 27.56 5.60

Sept'2010

Oct'2010- 105.10 55.87 36.25 Sept'2011

Oct'2011- 100.08 41.22 30.57

Sept'2012

- (b) Reasons for shortfall are inadequate domestic availability of ethanol, restrictions imposed by the State Governments on movement of ethanol and limited offers received from ethanol suppliers.
- (c) The Government has decided on 22.11.2012 that procurement price of ethanol will be henceforth decided between Oil Marketing Companies (OMCs) and suppliers of ethanol and in case of any shortfall in domestic supply, the OMCs and Chemical companies are free to import ethanol.